

**IN THE CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT MUMBAI**

Appeal No. C/85154/2018

(Arising out Order-in- Appeal No. MUM-CUSTM-SXP-
143/2017-18 dated 26.09.2017 passed by the
Commissioner of Customs (A), Mumbai -I)

Shyam Jee Prepaid Services

Appellant

Vs.

Commissioner of Customs (A), NCH,
Mumbai I

Respondent

Appearance:

None for the appellant

Shri M.K. Mall, AC (AR) for the respondent

CORAM:

Hon'ble Dr. Suvendu Kumar Pati, Member (Judicial)

Date of hearing : 03.07.2018

Date of decision : 03.07.2018

O R D E R No: **A/86973 / 2018**

Today when the matter was called, none appeared for the appellant nor any application has been received. On perusal, it is found that appellant is absent in the last three days of hearing. In this circumstance, the appeal is dismissed for default.

(Operative part pronounced in Court)

**Dr. Suvendu Kumar Pati
Member (Judicial)**